

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-541
IB-3197/ND/2019

IN THE MATTER OF:

Punjab National Bank

V/s

M/s Rakheja Fashions Pvt Ltd

....Applicant

....Respondent

SECTION

U/s SEC. 7 IBC

Order delivered on 23.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on 23.03.2021.


(Anil Kumar)
for (Court Officer, C-V)